## F.No. 01(03)/Roster/CESTAT/2025/Part-II **Customs, Excise and Service Tax Appellate Tribunal** West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.05.2025

## **ORDER NO. 102 of 2025**

Hon'ble President is pleased to order the sitting commencing from 23.06.2025 to 29.08.2025 for CESTAT, New Delhi as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 23.06.2025	Hon'ble Mr. Justice Dilip Gupta, President and	Customs and Excise Division
to 29.08.2025	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Bench matters
From 07.07.2025	Ms. Rachna Gupta, Hon'ble Member (Judicial) and	Service Tax Division Bench
to 18.07.2025,	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	matters
from 04.08.2025 to	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench
14.08.2025 and		matters
from 25.08.2025 to		
29.08.2025	· · · · · · · · · · · · · · · · · · ·	
From 23.06.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and	Service Tax Division Bench
to 04.07.2025,	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	matters
21.07.2025 to	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench
01.08.2025 and		matters
from 18.08.2025 to		indicor 5
22.08.2025		
Note:		

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President/Member (Judicial) in a Division Bench, the Judicial Member sitting in the Single Member Bench will sit in that Division Bench. If both the Judicial Member/ Hon'ble President in the Division Bench are on leave/tour, all Division Bench matters will be heard by the Judicial Member who is sitting in the Single Member Bench with Mr. P. V. Subba Rao, Member (Technical) and in whose absence, Ms. Hemambika R. Priya, Member (Technical) will join the Division Bench and the other Technical Member, if available, will sit in Single Member Bench.

2. In the event of leave/tour of a Technical Member, the other Division Bench will hear all matters and the Judicial Member will sit in the Single Member Bench and in the case of Hon'ble President, His Lordship will do the Chamber work.

3, All part heard matters are released for fresh hearing before the regular bench unless otherwise specifically constituted by separate order by the Hon'ble President.

4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order

(Mukesh Gupta) **Deputy Registrar** 

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

**Deputy Registrar**